

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 15th APRIL, 2024, 10:30 A.M.

TP No. 205/CTB/2019 CP (IB) No. 1664/MB/2017,
 IA (IB) No. 158/CTB/2020, IA (IB) No. 307/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Indiabulls Real Estate Company Pvt. Ltd. -Vs- Crest Steel and Power Pvt. Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Haripad Mohanty, Adv.
 Mr. Damandeep S. Bhalla, Adv.

For Respondent (s)

Ms. Madhura Kulkarni, Adv.

ORDER

IA (IB) No. 158/CTB/2020:

Ld. Counsel Mr. Haripad Mohanty appears for the applicant. Ld. Counsel Ms. Madhura Kulkarni appears for the R22. Applicant counsel represented that his junior had gone to the Registry on 08.04.2024 to sort out the problem in uploading the new application filed by him. It is understood that application is under scrutiny. Registry is directed to verify it. List the matter along with new IA, if it is found defect free, on 30.04.2024.

IA (IB) No. 307/CB/2022:

Both sides counsel present. List the matter on 30.04.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)